# GOVERNMENT OF INDIA MINISTRY OF POWER

# LOK SABHA UNSTARRED QUESTION NO.1426 ANSWERED ON 13.02.2025

#### SCHEME TO ENSURE POWER SUPPLY IN RURAL AND REMOTE AREAS

## **†1426. SHRI ZIA UR REHMAN:**

Will the Minister of POWER be pleased to state:

(a) the details of the steps taken by the Government so far to improve power supply across the country, State/UT-wise;

(b) whether the Government is implementing any special scheme to ensure 24X7 power supply in rural and remote areas;

- (c) if so, the salient features and objectives of the said scheme; and
- (d) if not, the reasons therefor?

## ANSWER

### THE MINISTER OF STATE IN THE MINISTRY OF POWER

#### (SHRI SHRIPAD NAIK)

(a) to (d) : There is adequate availability of power in the country. Present installed generation capacity of the country is 462 GW. Government of India has addressed the critical issue of power deficiency by adding 230 GW of generation capacity since April, 2014 transforming the country from power deficit to power sufficient. Further, addition of 2,00,168 circuit kilometer (ckm) of Transmission lines, 7,66,859 MVA of Transformation capacity and 82,790 MW of Inter-Regional capacity has been done since 2014 with capability of transferring 1,18,740 MW from one corner of the country to another.

The State/ UT-wise details of Power Supply Position during the last three years and current year 2024-25 (upto December 2024) are given at Annexure. Energy Supplied has been by and large commensurate to the Energy Requirement. Marginal gap between Energy Requirement and Energy Supplied is generally on account of constraints in the State transmission/distribution network.

Electricity being a concurrent subject, supply and distribution of electricity to the consumers is within the purview of the respective State Government/Power Utility. As per the Electricity (Rights of Consumers) Rules, 2020, the distribution licensee shall supply 24x7 power to all consumers. However, the Commission may specify lower hours of supply for some categories of consumers like agriculture

Government of India has taken several steps to improve the availability of power in the country. Further, several schemes have been / are being implemented with a view to ensure 24X7 power supply in the country including rural and remote areas. The details are indicated below:

- **1. Generation Planning:**
- (i) Installed generation capacity in 2031-32 is likely to be 874 GW. This includes capacity from conventional sources- Coal, Lignite etc., renewable sources- Solar, Wind and Hydro.
- (ii) With a view to ensure generation capacity remains ahead of projected peak demand, all the States, in consultation with CEA, have prepared their " Resource Adequacy Plans (RAPs)", which are dynamic 10 year rolling plans and includes power generation as well as power procurement planning.
- (iii) All the States were advised to initiate process for creation of generation capacities; from all generation sources, as per their Resource Adequacy Plans.
- (iv) In order to augment the power generation capacity, the Government of India has initiated following capacity addition programme:

(A) Ministry of Power, in consultation with States, has envisaged a plan to add thermal capacity of a minimum 80,000 MW by 2031-32. Against this target, 28,020 MW Thermal Capacity is already under construction and contracts for 19,200 MW thermal capacity have been awarded in FY 2024-25. Further, 36,320 MW of coal and lignite based candidate capacity has been identified which is at various stages of planning in the country.

(B) 13,997.5 MW of Hydro Electric Projects and about 8,000 MW Pumped Storage Projects (PSPs) are under construction. Further, 24,225.5 MW of Hydro Electric Projects and 50,760 MW of PSPs are under various stage of planning and targeted to be completed by 2031-32.

(C) 7,300 MW of Nuclear Capacity is under construction and targeted to be completed by 2029-30. 7,000 MW of Nuclear Capacity is under various stages of planning and approval.

(D) 147,160 MW Renewable Capacity including 84,190 MW of Solar, 26,200 MW of Wind and 36,330 MW Hybrid power is under construction while 79,270 MW of Renewable Capacity including 50,830 MW of Solar, 600 MW of Wind and 27,840 MW Hybrid Power is at various stages of planning and targeted to be completed by 2029-30.

(E) Six (06) Battery Energy Storage System (BESS) projects of 522.60 MW capacity are under construction and 45 BESS projects of 14,242.29 MW capacity are at various stages of planning.

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- 2. Transmission Planning: Inter and Intra-State Transmission System has been planned and implementation of the same is taken up in matching time frame of generation capacity addition. As per the National Electricity Plan, about 1,91,474 ckm of transmission lines and 1274 GVA of transformation capacity is planned to be added (at 220 kV and above voltage level) during the ten year period from 2022-23 to 2031-32.
- 3. Distribution System Planning:
  - (i) Government of India has been supporting the States/ UTs through schemes like Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), Integrated Power Development Scheme (IPDS), Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) to improve access and quality of power supply to all consumers. Under these scheme, projects worth Rs. 1.85 lakh Cr. were executed for strengthening of power distribution infrastructure. A total of 18,374 villages were electrified under the DDUGJY and 2.86 Cr households were electrified during SAUBHAGYA.
  - (ii) Further, Government of India launched Revamped Distribution Sector Scheme (RDSS) in July, 2021 with the objective of improving the quality and reliability of power supply to consumers through a financially sustainable and operationally efficient Distribution Sector. Under the scheme, infrastructure works worth Rs. 2.78 lakh Cr. have been sanctioned for the distribution utilities.
  - (iii) Government of India is further supporting States for grid electrification of leftout households during SAUBHAGYA, under the ongoing scheme of RDSS. In addition, all identified households belonging to Particularly Vulnerable Tribal Group (PVTG) under PM-JANMAN (Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan) and tribal households under DA-JGUA (Dharti Aaba Janjatiya Gram Utkarsh Abhiyan) are being sanctioned for on-grid electricity connection under RDSS, as per the Scheme guidelines. Till date, works amounting to Rs. 4,535 Cr. have been sanctioned for electrification of 9,97,680 households including PVTG households identified under PM-JANMAN and tribal households identified under DA-JGUA.
  - (iv) With collective efforts of Centre and States/UTs, the average hours of supply in rural and urban areas have improved to 21.9 hrs and 23.4 hrs, respectively, in FY 2024.
- 4. **Promotion of Renewable Energy Generation:** 
  - (i) Ministry of New & Renewable Energy (MNRE) has issued Bidding Trajectory for issuance of RE power procurement bids of 50 GW/annum by Renewable Energy Implementing Agencies from FY 2023-24 to FY 2027-28.
  - (ii) Foreign Direct Investment (FDI) has been permitted up to 100 percent under the automatic route.

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- (iii) Inter State Transmission System (ISTS) charges have been waived for interstate sale of solar and wind power for projects to be commissioned by 30<sup>th</sup> June 2025, for Green Hydrogen Projects till December, 2030 and for offshore wind projects till December, 2032.
- (iv) To boost RE consumption, Renewable Purchase Obligation (RPO) followed by Renewable Consumption Obligation (RCO) trajectory has been notified till 2029-30. The RCO which is applicable to all designated consumers under the Energy Conservation Act, 2001 will attract penalties for non-compliance.
- (v) Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar, Wind, Wind-Solar Hybrid and Firm & Dispatchable RE (FDRE) projects have been issued.
- (vi) Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), PM Surya Ghar Muft Bijli Yojana, National Programme on High Efficiency Solar PV Modules, National Green Hydrogen Mission, Viability Gap Funding (VGF) Scheme for Offshore Wind Energy Projects have been launched.
- (vii) Scheme for setting up of Ultra Mega Renewable Energy Parks is being implemented to provide land and transmission to RE developers for installation of RE projects at large scale.
- (viii) Laying of new transmission lines and creating new sub-station capacity has been funded under the Green Energy Corridor Scheme for evacuation of renewable power.
- (ix) "Strategy for Establishment of Offshore Wind Energy Projects" has been issued indicating a bidding trajectory of 37 GW by 2030 and various business models for project development.
- (x) The Offshore Wind Energy Lease Rules, 2023 have been notified vide Ministry of External Affairs notification dated 19<sup>th</sup> December 2023, to regulate the grant of lease of offshore areas for development of offshore wind energy projects.
- (xi) To achieve the objective of increased domestic production of Solar PV Modules, the Govt. of India is implementing the Production Linked Incentive (PLI) scheme for High Efficiency Solar PV Modules. This will enable manufacturing capacity of Giga Watt (GW) scale in High Efficiency Solar PV Module

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# ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 1426 ANSWERED IN THE LOK SABHA ON 13.02.2025

The details of State / UT wise Energy Requirement and Energy Supplied in the country during FY 2021-22 and FY 2022-23:-

	April, 2021 - M	larch, 2022			April, 2022 - M			
	Energy	Energy	Energy not Supplied		Energy Requirement	Energy Supplied	Energy not Supplied	
	Requirement	Supplied						
State/UT	(MU)	( MU)	(MU)	(%)	( MU)	(MU)	(MU)	(%)
Chandigarh	1,606	1,606	0	0	1,788	1,788	0	0
Delhi	31,128	31,122	6	0	35,143	35,133	10	0
Haryana	55,499	55,209	290	0.5	61,451	60,945	506	0.8
Himachal Pradesh	12,115	12,088	27	0.2	12,649	12,542	107	0.8
Jammu &	19,957	18,434	1,524	7.6	19,639	19,322	317	1.6
Kashmir								
Punjab	62,846	62,411	436	0.7	69,522	69,220	302	0.4
Rajasthan	89,814	89,310	504	0.6	1,01,801	1,00,057	1,745	1.7
Uttar Pradesh	1,29,448	1,28,310	1,138	0.9	1,44,251	1,43,050	1,201	0.8
Uttarakhand	15,521	15,426	94	0.6	15,647	15,386	261	1.7
Chhattisgarh	31,908	31,872	35	0.1	37,446	37,374	72	0.2
Gujarat	1,23,953	1,23,666	287	0.2	1,39,043	1,38,999	44	0
Madhya Pradesh	86,501	86,455	46	0.1	92,683	92,325	358	0.4
Maharashtra	1,72,823	1,72,809	14	0	1,87,309	1,87,197	111	0.1
Dadra & Nagar	9,433	9,433	0	0	10,018	10,018	0	0
Haveli and Daman	·					·		
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Goa	4,448	4,448	0	0	4,669	4,669	0	0
Andhra Pradesh	68,413	68,219	194	0.3	72,302	71,893	410	0.6
Telangana	70,539	70,523	16	0	77,832	77,799	34	0
Karnataka	72,437	72,417	20	0	75,688	75,663	26	0
Kerala	26,579	26,570	9	0	27,747	27,726	21	0.1
Tamil Nadu	1,09,816	1,09,798	18	0	1,14,798	1,14,722	77	0.1
Puducherry	2,894	2,893	1	0	3,051	3,050	1	0
Lakshadweep	56	56	0	0	64	64	0	0
Bihar	36,216	35,761	455	1.3	39,545	38,762	783	2
DVC	23,741	23,736	4	0	26,339	26,330	9	0
Jharkhand	11,148	10,590	558	5	13,278	12,288	990	7.5
Odisha	38,339	38,332	7	0	42,631	42,584	47	0.1
West Bengal	54,001	53,945	57	0.1	60,348	60,274	74	0.1
Sikkim	610	609	0	0	587	587	0	0
Andaman-	335	327	8	2.29	348	348	0	0.1
Nicobar			•	199		• • •	•	••••
Arunachal Pradesh	875	874	1	0.1	915	892	24	2.6
Assam	10,844	10,825	19	0.2	11,465	11,465	0	0
Manipur	1,019	1,018	13	0.1	1,014	1,014	0	0
Meghalaya	2,256	2,243	13	0.6	2,237	2,237	0	0
Mizoram	656	644	13	1.8	645	645	0	0
Nagaland	852	851	1	0.1	926	873	54	5.8
Tripura	1,578	1,578	0	0.1	1,547	1,547		<u> </u>
All India	13,79,812	13,74,024	5,787	0.4	15,13,497	15,05,914	7,583	0.5

The details of State / UT wise Energy Requirement and Energy Supplied in the country during FY 2023-24 and current year (upto December, 2024)

	April, 2023 - March, 2024				(MU: Million Unit) April, 2024 - December, 2024			
State / UT	Energy	Energy	Energy	not	Energy	Energy	Energy	v not
	Requirement	Supplied (MU)	Supplied		Requirement ( MU )	Supplied (MU)	Supplied	
	( MU )		(MU) (%)				(MU)	(%)
Chandigarh	1,789	1,789	0	0	1,597	1,597	0	0.0
Delhi	35,501	35,496	5	0	31,308	31,297	11	0.0
Haryana	63,983	63,636	348	0.5	56,486	56,457	29	0.1
Himachal Pradesh	12,805	12,767	38	0.3	10,254	10,219	34	0.3
UT of J&K and	20,040	19,763	277	1.4	14,717	14,636	81	0.6
Ladakh		-			·	-		
Punjab	69,533	69,528	5	0	63,536	63,536	0	0.0
Rajasthan	1,07,422	1,06,806	616	0.6	84,779	84,476	304	0.4
Uttar Pradesh	1,48,791	1,48,287	504	0.3	1,32,357	1,32,058	299	0.2
Uttarakhand	15,644	15,532	112	0.7	13,016	12,974	42	0.3
Chhattisgarh	39,930	39,872	58	0.1	31,494	31,478	17	0.1
Gujarat	1,45,768	1,45,740	28	0	1,13,697	1,13,697	0	0.0
Madhya Pradesh	99,301	99,150	151	0.2	75,449	75,354	95	0.1
Maharashtra	2,07,108	2,06,931	176	0.1	1,47,892	1,47,834	58	0.0
Dadra & Nagar	10,164	10,164	0	0	8,153	8,153	0	0.0
Haveli and Daman &								
Diu								
Goa	5,111	5,111	0	0	4,035	4,035	0	0.0
Andhra Pradesh	80,209	80,151	57	0.1	58,558	58,555	3	0.0
Telangana	84,623	84,613	9	0	61,859	61,855	3	0.0
Karnataka	94,088	93,934	154	0.2	64,447	64,443	4	0.0
Kerala	30,943	30,938	5	0	23,478	23,470	8	0.0
Tamil Nadu	1,26,163	1,26,151	12	0	98,577	98,572	5	0.0
Puducherry	3,456	3,455	1	0	2,735	2,735	0	0.0
Lakshadweep	64	64	0	0	50	50	0	0.0
Bihar	41,514	40,918	596	1.4	35,400	35,246	154	0.4
DVC	26,560	26,552	8	0	19,606	19,603	3	0.0
Jharkhand	14,408	13,858	550	3.8	11,647	11,573	74	0.6
Odisha	41,358	41,333	25	0.1	33,046	33,023	24	0.1
West Bengal	67,576	67,490	86	0.1	55,769	55,681	88	0.2
Sikkim	544	543	0	0	401	401	0	0.0
Andaman- Nicobar	386	374	12	3.2	316	307	9	3.0
Arunachal Pradesh	1,014	1,014	0	0	767	767	0	0.0
Assam	12,445	12,341	104	0.8	10,250	10,244	6	0.1
Manipur	1,023	1,008	15	1.5	771	770	0	0.0
Meghalaya	2,236	2,066	170	7.6	1,514	1,514	0	0.0
Mizoram	684	684	0	0	516	516	0	0.0
Nagaland	921	921	0	0	721	721	0	0.0
Tripura	1,691	1,691	0	0	1,527	1,527	0	0.0
All India	16,26,132	16,22,020	4,112	0.3	12,80,037	12,78,565	1,472	0.1

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